

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.09.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB) No.5/9/AMR/2022		9 of IBC	Prateek Enterprises Vs. Navayuga Engineering Company Limited

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Mr.Rama Rao Medarametla, Advocate is present for the Operational Creditor. Mr.Vimal Vasi Reddy, Advocate is present for the Corporate Debtor. Consent memo is filed seeking permission to withdraw the Petition by stating that the matter is settled between the parties. Hence, recording the said submission, this CP(IB) No.5/9/AMR/2022 is dismissed as withdrawn.

SD/-  
**JUSTICE TELAPROLU RAJANI  
MEMBER JUDICIAL**